

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**LOK SABHA**

UNSTARRED QUESTION No. 2819  
TO BE ANSWERED ON 10<sup>TH</sup> MARCH, 2026

**Fishermen registered under Welfare Schemes**

**2819 Prof. Sougata Ray:**

Will the **Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

(a) the details of central assistance released to various States for the welfare of fishermen of the country during the last three years, State-wise;

(b) the details of fishermen registered through various welfare schemes across the country, State-wise; and

(c) whether the Government has taken any steps to resolve the Coastal Regulation Zone issue for the construction of dwelling units of fishermen and if so, the details thereof?

**ANSWER**

**MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH**

(a) and (b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, under the ongoing Pradhan Mantri Matsya Sampada Yojana (PMMSY) during the last three years (2022-23 to 2024-25) has approved fisheries development proposals including for welfare measures worth Rs. 13,924.24 crore with central share of Rs.6,415.87 crore and a sum of Rs. 3,535.03 crore has been released. The Pradhan Mantri Matsya Sampada Yojana (PMMSY) has also been playing a vital role in promoting overall development of the fisheries sector with special emphasis on fishers' welfare and improving their livelihoods across the country. The State-wise details of the projects approved, central funds released during the last three years under PMMSY is at **Annexure-I** while details of fishermen registered under National Fisheries Digital Platform (NFDP) for availing welfare measures is at **Annexure-II**.

(c): As reported by the Ministry of Environment, Forest and Climate Change, Govt. of India, the CRZ Notifications were issued with a view to conserve and protect the unique environment of coastal stretches and marine areas while ensuring livelihood security to the fisher communities and other local communities in the coastal areas and promoting sustainable development based on scientific principles. The CRZ Notification provides for livelihood security to the fisherman community. While there are strict regulations for construction, industrial, commercial setups and also residential buildings, the CRZ notification protects the interests of the fisher community by means of suitable enabling provisions even in the No Development Zone (NDZ) of the CRZ. Facilities associated with livelihoods of fishing community such as fish drying yards, net mending yards, traditional boat building yards, ice plants, ice crushing units, auction walls, fish curing facilities etc. have been permitted in the NDZ. Fisher communities and other local communities have also been permitted to repair or reconstruct their dwelling units, as per their traditional rights in the NDZ.

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**Annexure-I**

**Statement referred to in reply to Lok Sabha Unstarred Question No 2819 put in by Prof. Sougata Ray, Hon'ble Member of Parliament regarding Fishermen registered under Welfare Schemes for answer on 10<sup>th</sup> March, 2026: State-wise details of total cost of projects approved and Central fund released under Pradhan Mantri Matsya Sampada Yojana during the last three years (2022-23 to 2024-25)**

**(Rs.in lakh)**

Sl. No	State/UT	Total Project Cost	Central Share	State Share	Beneficiary Share	Funds Released
1	A & N Island	2886.75	1684.25	0.00	1202.50	500.00
2	Andhra Pradesh	162788.20	31720.00	110588.40	20480.40	20604.68
3	Arunachal Pradesh	15411.39	10739.09	1192.96	3479.34	10069.97
4	Assam	33948.88	20184.79	2820.86	10905.21	11043.02
5	Bihar	27501.48	8817.39	5828.27	12792.82	2641.74
6	Chhattisgarh	71304.45	24333.23	16057.49	30512.73	17123.00
7	Daman & Diu &DNH	12885.69	12885.69	0.00	0.00	0.00
8	Delhi	0.00	0.00	0.00	0.00	0.00
9	Goa	3127.00	1187.49	786.33	1146.18	2527.15
10	Gujarat	47334.50	19133.76	12755.84	15444.90	3742.14
11	Haryana	60087.75	21342.86	16005.24	22739.65	9562.64
12	Himachal Pradesh	8499.98	4616.16	545.76	3335.98	3232.64
13	Jammu & Kashmir	9621.87	5043.28	0.00	4578.59	5479.56
14	Jharkhand	22065.66	7916.91	5028.59	8802.16	3341.44
15	Karnataka	66378.62	24444.39	16599.28	25334.96	13382.42
16	Kerala	99446.51	44925.47	34947.29	19573.77	25804.29
17	Ladakh	2654.60	1604.76	0.00	1049.84	1014.02
18	Lakshadweep	2239.00	1343.40	99.20	796.40	0.00
19	Madhya Pradesh	59588.06	20579.82	13175.98	24897.27	14316.19
20	Maharashtra	98160.96	37488.28	27547.59	32678.09	22751.66
21	Manipur	16352.20	7605.42	845.05	7901.75	1000.00
22	Meghalaya	9826.40	5570.31	618.93	3637.17	3039.84
23	Mizoram	8380.80	4523.74	523.65	3333.41	4393.58
24	Nagaland	11718.58	7913.83	862.31	2925.44	5185.25
25	Odisha	67796.00	29341.10	23020.24	15434.70	18381.21
26	Puducherry	30367.18	26290.88	0.00	4074.30	4231.00
27	Punjab	7877.25	2475.70	1650.46	3751.09	2128.08
28	Rajasthan	4175.00	1447.52	964.90	1762.50	148.81
29	Sikkim	5039.28	3176.10	354.55	1508.63	2763.42
30	Tamil Nadu	79530.25	32292.84	34592.83	12644.58	10419.87
31	Telangana	19451.49	6836.46	4394.92	8220.12	1336.47
32	Tripura	18798.51	11345.22	1291.25	6141.05	4137.43
33	Uttar Pradesh	70165.40	22325.57	14888.71	32951.11	14232.77
34	Uttarakhand	20874.47	10756.35	1195.15	8922.97	12444.50
35	West Bengal	54439.44	22554.68	12848.30	19036.45	5507.70
36	Other Institutes	36400.00	21840.00	0.00	0.00	49780.40
37	Insurance Activities	6410.00	6410.00	0.00	3960.00	6410.00
38	PMMKSSY	1193.07	1193.07	0.00	0.00	1193.07
	<b>Total (A)</b>	<b>1274726.67</b>	<b>523889.81</b>	<b>362030.31</b>	<b>371996.05</b>	<b>313869.96</b>
	Central Sector Proposals (B)	117697.33	117697.33	0.00	115.55	39632.60
	<b>Grand Total (A+B)</b>	<b>1392424.00</b>	<b>641587.14</b>	<b>362030.31</b>	<b>331693.14</b>	<b>353502.56</b>

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**Annexure-II**

Statement referred to in reply to Lok Sabha Unstarred Question No 2819 put in by Prof. Sougata Ray, Hon'ble Member of Parliament regarding Fishermen registered under Welfare Schemes for answer on 10<sup>th</sup> March, 2026: The State-wise details of fishermen registered under National Fisheries Digital Platform (NFDP)

Sl. No	Name of the States/UTs	Total Registrations
1	Andaman and Nicobar Islands	4,535
2	Andhra Pradesh	2,79,578
3	Arunachal Pradesh	4,227
4	Assam	2,44,469
5	Bihar	1,72,724
6	Chandigarh	219
7	Chhattisgarh	58,951
8	Dadra Nagar Haveli and Daman and Diu	4,789
9	Delhi	940
10	Goa	2,834
11	Gujarat	1,15,682
12	Haryana	8,291
13	Himachal Pradesh	12,040
14	Jammu and Kashmir	30,853
15	Jharkhand	41,591
16	Karnataka	2,00,203
17	Kerala	2,51,378
18	Ladakh	101
19	Lakshadweep	3,292
20	Madhya Pradesh	89,445
21	Maharashtra	2,76,431
22	Manipur	25,412
23	Meghalaya	23,951
24	Mizoram	4,601
25	Nagaland	9,436
26	Odisha	2,39,363
27	Puducherry	14,544
28	Punjab	4,704
29	Rajasthan	6,032
30	Sikkim	2,031
31	Tamil Nadu	3,56,673
32	Telangana	2,63,054
33	Tripura	1,01,424
34	Uttar Pradesh	1,22,312
35	Uttarakhand	10,730
36	West Bengal	74,005
	<b>Grand Total</b>	<b>30,60,845</b>

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